श्री बड़े: फार्वर्ड मार्केट कमीशन से ग्रभी व्यापारियों के रिप्ने बेन्ट्रेटिव मिले थे त्रौर उन्होंने यह कहा था कि ऐसा बैन करने के बाद भी घब सिल्वर का भाव २४० रुपये हो गया है। क्या शासन का घ्यान इस बात की ग्रोर है कि बैन करने के बाद भी भाव बढ़ रहा है?

श्वी मनुभाई झाहः : यह सही है कि भाव बढ़ा है, लेकिन सवाल खालो स्पाट प्राइस बढ़ने का नहीं है। फावंडं ट्रेडिंग में जो ज्यादा सौदे ग्रीर माल का ऋय-विकय द्वोता है, वह इक जाने से सोने पर उसका जो-ग्रसर होने वाला है, वह कम हो जाता है।

Shri Narendra Singh Mahida: May I know whether Government propose to bring control over silver as well?

Shri Manubhai Shah: It is already banned; that is, forward trading in silver is already banned. That is the question under issue now.

Shri Narendra Singh Madhida: I wanted to know whether there will be control over silver as in the case of gold?

Shri Manubhai Shah: No, there is no question of that.

Iron Plant

+ •103. { Shri P. R. Chakraverti: Shri Yashpal Singh: Shri P. K. Ghosh:

Will the Minister of Steel and Heavy Industries be pleased to state:

 (a) whether Government contemplate to set up an Iron plant in the public sector to meet the country's requirements;

(b) if so, whether any decision has been taken with regard to its location; and

(c) when the initial steps are likely to be undertaken?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) to (c). Yes Sir. To augment the production of pig iron a firm of consulting engineers have been asked to prepare a feasibility report for a blast furnace complex to produce pig iron at Goa or Hospet. A preliminary report has already been received and the same is under consideration.

Shri P. R. Chakraverti: What will be its production capacity?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): That will have to be decided still later on.

श्वी यशपाल सिंह : क्या मैं जान सकता हूं कि क्या किसी इवेट मेनुफैक्चरर से इस मामले में बातचीत की गई है या फारेन कोलेबोरेशन प्राप्त किया जायेगा ?

Shri C. Subramaniam: No, this will be in the public sector.

Tool Alloy Steel Plant, Rourkela

+ / Shri D. C. Sharma: *104. { Shri R. R. Morarka: L Shri P. D. Himatsingka:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether West Germany has expressed interest in setting up a tool alloy steel plant at Rourkela;

(b) if so, the terms and conditions offered; and

(c) the decision taken in this regard?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) No, Sir.

(b) and (c). Do not arise.

Shri D. C. Sharma: What efforts are being made to step up the number of tool alloy steel plants, if not with the collaboration of West Germany, at least with the collaboration of other countries or our own indigenous efforts?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): The

question was whether there is to be a tool alloy steel plant at Rourkela with German assistance. To that, we have said 'No'. But there are other special steel and alloy projects coming up, one at Durgapur and another at Bhadravati; certain private firms also have been licensed to produce these items.

Shri D. C. Sharma: What are the conditions governing the grant of licence to these private firms? What is going to be the quantum of capital required to set up these plants?

Shri C. Subramaniam: Generally the experience of the applicant in this field is taken into consideration; also the availability of raw materials, electricity etc. I will not be able to give the other details offhand.

WRITTEN ANSWERS TO QUESTIONS

Committee for Jute goods

*95. Shri Indrajit Gupta: Will the Minister of Commerce and Indsutry be pleased to refer to the reply given to Starred Question No. 495 on the 25th January, 1963 and state:

(a) whether it is a fact that very few applications have been received so far by the Committee for registration of sale contracts for export of jute goods:

(b) if so, whether the scheme has proved ineffective for checking underinvoicing; and

(c) whether Government propose to make the scheme compulsory instead of voluntary?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). No, Sir. Since the registration scheme commenced on the 1st January 1963, a total of 1124 sale contracts had been submitted for registration upto the 25th of that month, and registration certificates issued in respect of 964 contracts. The remaining were under scrutiny. There have been no instances of over-invoicing in these contracts.

(c) There is no proposal to make the scheme compulsory.

Fertilizer Plant

*100, Shri Heda; Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether Japanese firms have jointly agreed to supply a fertilizer plant to the Fertilizer Corporation of India: and

(b) if so, the foreign exchange involved and the main terms of the agreement?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) Yes, Sir. A Japanese consortium of firms has agreed to supply the main plants for the Gorakhpur Fertilizer Project.

(b) The foreign exchange involved in the supply amounts to Rs. 1.044 lakhs. The terms of the agreement are still under negotiation.

Cardamom Industry

125. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any representation from the Cardamom planters in Kerala to overcome the present crisis in the Cardamom industry; and

(b) if so, whether Government have taken any decision in this matter?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes. Sir.

(b) A copy of the Government Resolution appointing the Committee is laid on the Table of the House. [Placed in Library, see No. LT-849/63].

Wrist Watches

126. Shri Marandi: 'Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the number of complaints lodged regarding the non-availability of H.M.T. wrist watches since September 1962; and

(b) the action taken in the matter?

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